

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2829
ANSWERED ON:10.12.2014
MUNICIPAL SERVICES ON ELECTRONIC PLATFORM
Singh Shri Parvesh Sahib

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to lay down conditions for all municipal corporations in the country to deliver their services on an electronic platform, digitalize their records and put them in public domain;
- (b) if so, the details thereof;
- (c) whether the State Governments have also been roped in to make it a successful transition;
- (d) if so, the details thereof, and
- (e) if not, the reaction of the State Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (c): Urban Development & Governance is a State subject and Urban Local Bodies (ULBs) have the autonomy to implement e-governance projects. Ministry of Urban Development also promotes, facilitates and handholds States and ULBs in this endeavor. Electronic delivery of citizen services and keeping public information of ULBs in public domain needs to be considered as reform conditions. Consultation with State Governments is a part of the process of designing a new Scheme.

(d) & (e): Do not arise.